

**Decline in Export of Tea to Australia**

1709. SHRI C. K. CHANDRAPAN : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether India's tea export to Australia had fallen sharply during 1970 ; and

(b) if so, by how much and the reasons for this fall ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) There has been a small decline in export of tea from India to Australia in 1970.

(b) The export of tea to Australia in 1970 declined by about five percent from 3.9 m.kg. in 1969 to 3.7 m.kg. in 1970. The decline was due to usual fluctuations in International trade.

**Exprt of Inferior Quality Goods**

1710. SHRI C. K. CHANDRAPAN : Will the Minister of FOREIGN TRADE be pleased to say :

(a) whether we are exporting goods with inferior quality, as the producers are scuttling the quality control ; and

(b) if so, the steps Government intend to take to ensure standard quality for goods exported ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) No, Sir.

(b) Adequate steps to ensure export of quality goods have been undertaken by the Government through a comprehensive programme of quality control and pre shipment inspection of major commodities prior to their exports, under the Export (quality Control and Inspection) Act, 1963.

**Another change to Officers of Central and State Governments to Compete in I.A.S. Examination**

1711. SHRI K. M. MADHUKAR Will the PRIME MINISTER be pleased to state :

(a) whether the Administrative Reforms Commission recommended for giving one chance of competing at the regular I.A.S. Examination to the Officers of the State Civil Services who have completed six years of service and are below 35 years of age, even though they have already availed themselves of two chances at the regular I.A.S. Examination ; and

(b) whether Government propose to give one chance of competing at the regular I.A.S. Examination to all talented persons employed in Government Services (Central and State), Universities and elsewhere who have completed one year or two years of service and are below 35 years of age ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) and (b). The Administrative Reforms Commission in its Report on Personnel Administration has recommended that everyone who has completed six years of service in Government and is less than 35 years of age may be given one and only one chance to sit for the open competitive examination for Class I non-technical services, irrespective of the chances already taken, provided that he fulfills conditions relating to educational qualifications. The scope of this recommendation is limited to those who are already in Government Service either at the Centre or in the States. This recommendation is under the consideration of the Government.

**Changes in composition of Board of Directors of Cotton Corporation**

1712 SHRI DHARAMRAO AFZALPURKAR : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Government have decided to make certain changes in the composition of the Board of Directors of the Cotton Corporation of India ; and